

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**  
**COMPANY APPEAL (AT) NO.365 OF 2019**

In the matter of:

Jayshree Damani & Anr

Appellant

Vs

Atlas Copco (India) Ltd

Respondent

Mr. Sudipto Sarkar, Sr Advocate, Mr Mahesh Agarwal, Mr Divyang Chandiramani, Mr. Utkarsh Pratap, Mr. Rajeev, Advocates for appellant.

Mr. K. Datta, Mr. Hemant Sethi, Mr. Rahul Gupta and Mr. Gaurav Sethi, Advocates for the Respondent.

With

**COMPANY APPEAL (AT) NO.366 OF 2019**

In the matter of:

Jayshree Damani & Anr

Appellant

Vs

Atlas Copco (India) Ltd

Respondent

Mr. Abhijit Sinha, Mr Mahesh Agarwal, Mr Divyang Chandiramani, Mr. Utkarsh Pratap, Mr. Rajeev, Advocates for appellant.

Mr. K. Datta, Mr. Hemant Sethi, Mr. Rahul Gupta and Mr. Gaurav Sethi, Advocates for the Respondent.

**ORDER**

**22.01.2020-** Learned counsel for the appellant seeks time to file rejoinder. Prayer allowed. Rejoinder be filed before the next date of hearing. Let the matter be fixed on **27.1.2020**.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr.Ashok Kumar Mishra)**  
**Member (Technical)**

**Bm/kam**